

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS)/ 67/2023

Date: 15.09.2023

WHEREAS, disciplinary proceedings under the provisions of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 is under contemplation against Shri Laxmikant Vaishnav, an officer in District Judge Cadre, presently posted as Additional District & Sessions Judge, Nathdwara.

NOW, THEREFORE, Hon'ble the Chief Justice, in exercise of the powers conferred by Rule 13 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 read with Full Court Resolution dated October 30, 1971 hereby places said Shri Laxmikant Vaishnav under suspension with immediate effect.

During the period of suspension, Shri Laxmikant Vaishnav, Additional District & Sessions Judge, Nathdwara shall be paid subsistence allowance as per Rules, and his headquarters during the period of suspension will be in Rajasthan High Court at Jodhpur.

BY ORDER

C.P. Shrivastava
REGISTRAR GENERAL
15/9/2023

No.Estt.B2(iii)36/2023/3715

Date: 15.09.2023

Copy forwarded to the following for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur.
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur
4. the Secretary, Lokayukta Sachivalaya, Jaipur.
5. the Accountant General, Rajasthan, Jaipur.
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Raj. High Court, Jodhpur
7. the Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court Bench, Jaipur
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. The District & Sessions Judge, Rajsamand.
10. Shri Laxmikant Vaishnav, Additional District & Sessions Judge, Nathdwara with the direction to report immediately at Jodhpur before Registrar General, Rajasthan High Court, Jodhpur and not to leave the Jodhpur headquarter without obtaining prior permission of the Registrar General.
11. the Director, Raj. State Judicial Academy, Jodhpur.
12. Treasury Officer, Rajsamand /Jodhpur.
13. P.S. to Hon'ble Judges at Jodhpur.
14. AOJ (Class.) (Website), Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.

Personal files/all administrative
sections/Leave Clerk/
Jr. Accountant of RJS Section

C.P. Shrivastava
REGISTRAR GENERAL

15/9/2023